

(b) A total aid of \$ 1028 million for 1964-65 has been pledged by the members of the "Aid India Club".

#### D.V.C.

\*163. { Shri P. R. Chakraverti;  
Shrimati Savitri Nigam;

Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government have decided that the D.V.C. should be allowed to function as an agency to plan for, generate and distribute power in the valley and to control its four dams;

(b) whether the West Bengal and Bihar State Governments had intimated their inability to share the cost of the D.V.C.'s new power projects because of their earlier commitments to the respective State Electricity Boards; and

(c) whether the Central Government have taken steps to amend the D.V.C. Act in terms of the changes brought into operation by the transfer of control of the irrigation system to West Bengal Government?

**The Minister of Irrigation and Power (Dr. K. L. Rao):** (a) to (c). A statement giving the requisite information is placed on the Table of the House.

#### STATEMENT

Final decisions have yet to be arrived at in discussions with concerned State Governments in the matter of functional reorganisation of the D.V.C.

At the time of formulation of the III Plan the Government of West Bengal had declined to contribute their share of the cost of the power schemes of the D.V.C., both in respect of some spillover projects from the II Plan and also in respect of new III Plan projects, if the amounts were to be included in the State Plan. Bihar had no objection to include contribu-

tion of D.V.C. share in their State Plan.

The operation and maintenance of the Barrage and Irrigation system of the D.V.C. has been transferred at present to the Government of West Bengal on an agency basis. For this no amendment to the Act was necessary.

#### Mana Camp

\*164. { Shri Mohammad Elias;  
Shri M. Rampure;  
Shri D. D. Mantri;  
Shri Indrajit Gupta;  
Shri D. C. Sharma;  
Shri Rameshwar Tantia;  
Shri Bishanchander Seth;  
Shri Dhaon;

Will the Minister of Rehabilitation be pleased to state:

(a) the total number of refugees who have left Mana Camp up till now and come back to West Bengal;

(b) the reasons for leaving Mana Camp;

(c) whether any effort has been made to take them back to Mana Camp; and

(d) whether Government have decided to open more camps to receive the refugees?

**The Minister of Rehabilitation (Shri Tyagi):** (a) and (c). Information regarding the exact number of migrants who have left Mana camp is not available. It is being collected and will be laid on the Table of the House.

(b) Some of the migrants have left the transit centres because of:—

(i) the hot climate of the locality to which the migrants are not accustomed, and

(ii) lack of adequate water supply.

Others have left either to join their relations in West Bengal or to reha-